

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH EAST DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

18174-18184
No. 18174-18184 Judl./F.558/Saket/2022

Dated, New Delhi: 10/11/2022

ORDER

Pursuant to High Court letter number 5924-34/DHC/Gaz.II-A/G-12/DJA/2022 dated 27.10.2022 and in Compliance of directions of the Hon'ble Supreme Court's order dated 14.09.2022 in Suo Moto Writ Petition (Crl.) No. 4/2021 "Re: Policy Strategy for Grant of bail" - Minutes of meeting held through VC on 17.10.2022 link Roster for sessions court level to deal with the Plea Bargaining Application shall be in force with immediate effect -

S. No	Name of the Judicial Officer	Link to deal with the Plea Bargaining Application
1	Sh. Pooran Chand ASJ-01(POCSO)	Ms. Neelam Singh ASJ-06 (POCSO)
2	Sh. Prashant Sharma ASJ-02	Sh. Sonu Agnihotri ASJ-03
3	Sh. Sonu Agnihotri ASJ-03	Sh. Arul Varma ASJ-04/Special Judge (NDPS)
4	Sh. Arul Varma ASJ-04/Special Judge (NDPS)	Sh. Anuj Agrawal ASJ-05
5	Sh. Anuj Agrawal ASJ-05	Sh. Prashant Sharma ASJ-02
6	Ms. Neelam Singh ASJ-06 (POCSO)	Ms. Prabh Deep Kaur ASJ (FTC)(POCSO)
7	Ms. Prabh Deep Kaur ASJ (FTC)(POCSO)	Sh. Pooran Chand ASJ-01(POCSO)
8	Ms. Surya Malik Grover ASJ (Special Judge FTC)	Sh. Dheeraj Mittal ASJ (SC RC)
9	Sh. Sachin Sangwan ASJ(FTC)-01	Sh. Dhirender Rana, ASJ(FTC)-02
10	Sh. Dhirender Rana, ASJ(FTC)-02	Sh. Sachin Sangwan ASJ(FTC)-01
11	Sh. Dheeraj Mittal ASJ (SC RC)	Ms. Surya Malik Grover ASJ (Special Judge FTC)



(SANJAY GARG- 1)

Principal District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

wlg

18183-18197

No. _____ Judl./F.558/Saket/2022

Dated, New Delhi: 10/11/2022

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi. This is will reference to his office letter no. 5924-34/DHC/Ga=I-A/G-12/DJA/2022 dated 27.10.2022.
2. The Officers concerned.
3. The Officer In Charge, Computer Branch (South), Saket Court, New Delhi.
4. The Chief Prosecutors (South), Saket Courts, New Delhi.
5. The Secretary, Bar Association, Saket Courts, New Delhi.
6. The In charge, Filing Section, Saket Courts, New Delhi.
7. The In-Charge, Facilitation Centre, Saket Courts, New Delhi.
8. The In-Charge, Lock-up, Saket Courts, New Delhi.
9. The Website Committee, Tis Hazari Court, Delhi.
10. Reader/Secretary to the L. Principal District & Sessions Judge, South.
11. Notice Board (through Caretaker)
12. For uploading on LAYERS
13. Guard File,



(JAY THAREJA)

Officer In-Charge (Judicial Branch)
for Principal District & Sessions Judge (South-East)
Saket Court Complex, New Delhi